

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Orchid Salon Services Private Limited Date of Commencement of Liquidation: 10-01-2020; List of Stakeholders as on Date: 09-02-2020; Name of IP: Mr. Rakesh Kumar Jain; Last 5 digit of registration number: 10105

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	620520				620520		NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	0	0		0				NA
4	Unsecured financial creditors	1	434759.52	1	375981.82				Annexure 4
5	Operational creditors (Workmen)	0	0	0	0				NA
6	Operational creditors (Employees)	7	321039	7	295697				Annexure 6
7	Operational creditors (Government Dues)	0		0	0				NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	8	26442787	8	26442787				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	4	5514709	4	5514709				Annexure 9
Total		22	33333814.52	20	32629174.82	0	620520	0	